

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.104**  
765/252/ND/2019

**IN THE MATTER OF:**

Vasu Crop Science Pvt.Ltd.& Others

**Vs.**

ROC. Delhi & Haryana

...APPLICANT

...RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 01.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator

: Mr. Kamal Agarwal, liquidator in person.

For the ARoC

: Ms. Mitika Raja along with AROC Mr Alok Pandey

**ORDER**

Counsel for the Applicant is present. ARoC is present. The Insolvency Professional Mr. Kamal Aggarwal is present. Mr. Kamal Aggarwal has given his consent for appointment as Liquidator in the present matter. Initially free of Rs.1,00,000/- will be paid out of liquidation Estate the company to him. The Liquidator is direction to complete the process of liquidation of the Company namely "*M/s. Vasu Crop Science Private Limited*" within four weeks and file the report. In case any technical difficulty comes in the way to complete the liquidation process in four weeks, the liquidator shall bring the same to the notice of this Bench and the required time will be extended subject to payment of additional remuneration, if need be.

It is noted that the Bank account of the Appellant Company i.e., “*M/s. Vasu Crop Science Private Limited*” was being operated with the Bank which has been freezed, the same is directed to be defreezed on submissions of the certified copy of this order by the Liquidator namely Mr. Kamal Aggarwal to the Branch Manager of the said Bank for which the authorized signatory is the Liquidator i.e., Mr. Kamal Aggarwal only. The Branch Manager of the concerned Bank is directed to make compliance with the order.

A copy of this order shall be obtained by the counsel for the Appellant/Applicant to provide to the Liquidator for information and compliance.

-Sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**